

**CENTRAL ELECTRICITY REGULATORY COMMISSION
(Legal Division)**

Hearing Schedule for the month of December, 2013 (Advance)

Date, Day & Time	Sl. No.	Petition No.	Petitioner	Subject in Brief
3.12.2013 Tuesday At 10:30 A.M.	1.	297/TT/2013	PKTCL	Transmission Tariff from DOCO to 31.03.2014 for section of 400 KV (Quad) S/C Parbati -Koldam Transmission Line(CKT-II) starting from LILO point of Parbati-III HEP to LILO Point of Parbati Pooling Station (DOCO-01.08.2013) under Northern Region for tariff block 2009-14 period.
	2.	307/TT/2013	PGCIL	Transmission tariff for (1) 765/400 KV 3x500MVA ICT-2 at Raigarh PS (Near Tamnar) alongwith with associated bays, (2) 765/400 KV 3x500 MVA ICT-3 at Raigarh PS (Near Tamnar) alongwith with associated bays and (3) 765 KV S/C Champa Pooling Station -Dharmjaygarh S/S T/L & Bays at Dharmjaygarh S/S only under Establishment of Pooling station at Champa & Raigarh (near Tamnar) for IPP Generation Projects in Chhattisgarh (Set B/WR-IPPB) in Western Region for tariff block 2009-14 period.
	3.	303/TT/2013	PGCIL	Transmission Tariff from anticipated-DOCO to 31.03.2014 for (1) 765/400KV, 1500 MVA ICT-1 along with associated bays at Jabalpur Pooling S/S (New) (Ant.DOCO-01.12.2013) and (2) 400 KV D?C (Quad) Jabalpur Pooling S/S (New)-Jabalpur (Existing) S/S T/L along with associated bays (Ant. DOCO-01.12.2013) under Transmission System for Phase-1 Generation projects in Orissa-part B in Western Region for tariff block 2009-14 period.
	4.	301/TT/2013	PGCIL	Transmission Tariff for 1) 400 KV 125 MVAR Bus Reactor at 765KV Indore S/S along with associated bays (DOCO:1.10.2013); 2) 400KV 125MVAR Bus Reactor-I and Bus Reactor-II at 765KV Gwalior S/S along with associated bays (DOCO: 1.10.2013); 3)765KV D/C Jabalpur Pooling Station-Bina Ckt-I with 240 MVAR Switchable Line reactors and associated bays (Ant. DOCO: 1.1.2014); 4) 765 KV D/C Jabalpur Pooling station-Bina Ckt-II with 240 MVAR Switchable Line Reactors and associated bays (Ant. DOCO:1.3.2014) under Transmission System for Phase-I Generation Projects in Orissa Part-C in Western Region for 2009-14.
	5.	305/TT/2013	PGCIL	Transmission tariff for 765/400 KV, 1X1500 MVAS, ICT-2 at Dharmjayagarh S/S along with associated bays (Ant. DOCO 01.01.2014) under supplementary transmission Scheme of upcoming IPP Projects in Chhattisgarh.
	6.	289/TT/2013	PGCIL	Transmission tariff for 400 KV Vadodara-Pirana T/L along with associated bays at Pirana S/S (for direct inter-connection with 400 kv D/C Vadodara Asoj T/L Under interim contingency scheme) (Ant.DOCO-01.01.2014) under Transmission System for IPP Generation projects in Madhya Pradesh & Chhattisgarh in Western Region for tariff block 2009-14 period.
	7.	287/TT/2013	PGCIL	Transmission Tariff for (1) 400 kV D/C (Quad) Vadodara- Asoj Transmission Line along Part of IPP Projects in Chhattisgarh (for direct interconnection with 400 KV D/C Vadodara-Pirana Tr. Line) by passing Vadodara Pooling S/S under interim arrangement in Western Region for tariff block 2009-14 period.
	8.	308/TT/2013	PGCIL	Transmission tariff for Sipat-LiLo Point (at Dharmjaigarh) portion of 765KV S/C Ranch- Sipat TL along with associated bays at Sipat end under Common Scheme for 765 KV Pooling Stations and Network for NR, Import by NR from ER and Common scheme for network for WR and Import by WR from ER and from NER/SR/WR Via ER in Western Region for tariff block 2009-14.

	9.	296/TT/2013	PGCIL	Transmission tariff for (i) Aurangabad- Aurangabad (MSETCL) 400 KV D/C (Quad) Line and Shifting of 400 kV D/C Akola-Aurangabad (MSETCL) line to Aurangabad along with associated bays at both ends, (ii) 400/220 kV 315 MVA ICT-I along with associated bays at Aurangabad S/S & (iii) 400/200 KV 315 MVA ICT-II along with associated bays at Aurangabad S/S under Transmission system associated with MUNDRA UMPP in Western Region for the period from DOCO to 31.03.2014
	10.	299/TT/2013	PGCIL	Transmission Tariff from DOCO to 31.3.2014 for elements under Transmission System associated with Krishnapatnam UMPP-Part-B in Southern and Western Region.
	11.	291/TT/2013	PGCIL	Transmission Tariff from anticipated DOCO to 31.03.2014 for Line Bays and Reactor at 765/400 KV Raichur and Solapur POWERGRID S/S for Raichur-Solapur Transmission Line (Ant. DOCO : 1.2.2014) under Transmission System associated with Synchronous Inter-connection between SR and WR in SR & WR.
	12.	298/TT/2013	PGCIL	Transmission tariff of 2 nos 400 kV line bays at 400 kV Ranchi s/s for Raghunathpur TPS-Ranchi transmission line under Common Scheme for 765 kV pooling station.
	13.	258/TT/2013	PGCIL	Transmission Tariff for Tiruvalam (POWERGRID)-Chitoor (APTRANSCO) 400 KV D/C (Quad) line along with associated bays and equipments under Supplementary Transmission system associated with Vallur TPS for the period from anticipated DOCO to 31.03.2014 in Southern Region for tariff block 2009-14.
	14.	281/TT/2013	PGCIL	Transmission Tariff from DOCO to 31.03.2014 Augmentation of Hosur S/S by 1X315 MVA 400/220 kV transformer and associated bays (Ant. DOCO: 1.2.2014) under System Strengthening - XIV in SR.
	15.	295/TT/2013	PGCIL	Transmission Tariff for Assets associated with Vindhychal IV & Rihand III (1000 MW) Generation Project (group-3) in Western & Northern for tariff block 2009-14 period.
	16.	300/TT/2013	PGCIL	Transmission tariff of 400JV D/C Agra-Sikar line alongwith bays under System strengthening scheme in Northern region for Sasan & Mundra UMPPs for tariff block 2009-14 period.
	17.	290/TT/2013	PGCIL	Transmission Tariff of 400 KV D/C Chamera Pooling station-Jalandhar T/L along with bays and Line Reactor of Jhalandhar under Transmission System associated with Chamera- III HEP for tariff block 2009-14 period in Northern Region.
	18.	288/TT/2013	PGCIL	Transmission Tariff from DOCO TO 31.03.2014 for tariff block 2009-14 for LILO of 400 kV D/C Nathpa Jhakri- Nallagarh (Triple Snowbird) line at Rampur under transmission System associated with Rampur HEP in Northern Region.
19.12.2013 Thursday At 10:30 A.M.	1.	174/MP/2013	PGCIL	Remove Difficulties of the CERC (Standards of Performance of Inter- State transmission Licensees), Regulations 2012 read with Regulation 24 and 111 of CERC Conduct of Business Regulations, 1999 to relax the performance parameters stated in the CERC (Standards of Performance of Inter -State transmission licensees) regulations, 2012. <i>(On admission)</i>
	2.	183/MP/2013	RGPL	Petition for sale and purchase of power from the Gas Power Station (1967.08 MW) of the Petitioner to Maharashtra State Electricity Distribution Company Limited. <i>(On admission)</i>
	3.	193/TL/2013	VTSL	Grant of transmission License to Vizag Transmission Limited.
	4.	191/TL/2013	KTL	Grant of transmission Licence to Kudgi Transmission Limited.

	5.	167/MP/2013	USDPCCL	Petition for direction and Orders as considered appropriate to NLDC on the issue of Renewable Energy Certificate to the Petitioner.
	6.	146/MP/2013 with I.A. No. 36/2013	SRLDC	Petition for providing protection systems having reliability, selectivity, speed and sensitivity and keeping them functional and following best practices of O&M of transmission elements for ensuing security of the SR grid and Indian grid.
	7.	187/MP/2013	SRLDC	Petition in respect of under injection of power by M/s Meenakshi Power Limited (MEPL), Nellore.
	8.	130/MP/2013	ERLDC	Security of the ER grid as well as the interconnected Indian grid.
	9.	318/MP/2013	OTPCCL	Seeking approval of Honorable commission for further extension of period of injection of infirm power into the grid beyond six months (Beyond 31st December 2013 till 31st March 2014 or till COD of unit-I whichever is earlier) from the date of first synchronization of Unit-I of 726.6 (2X363.3) MW Palatana Combined Cycle Gas Based Power Project of ONCC Tripura Power Company Limited. <i>(On admission)</i>
26.12.2013 Thursday At 10:30 A.M.	1.	85/MP/2013	WRLDC	Issues related to declaration of COD and Scheduling of M/S SASAN Power Limited, UMPP.

Sd/
(T.D. PANT)
Deputy Chief (Legal)
19.12.2013